

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

(26)

C.P No. 705/(MAH)/2017

CORAM:

Present:



SHRI B.S.V. PRAKASH KUMAR
MEMBER (J)

SHRI V. NALLASENAPATHY
MEMBER (T)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 02.01.2018

NAME OF THE PARTIES: Parthiv Shah
V/s.
Mac Remedies Pvt. Ltd. & Ors.

SECTION OF THE COMPANIES ACT: 241-242 of the Companies Act, 2013.

S. No.	NAME	DESIGNATION	SIGNATURE
26	Adv. Pankaj Halua	Mac Remedies & ors. (RESP. 1 to 5)	
26	Adv. Tannu Kelkar i/b Adv. Sahil Mahajan	Adv. for Petitioner	

ORDER

CP No.705/ 241-242/NCLT/MB/MAH/2017

At request of the parties, list this matter on 1.3.2018.

Sd/-

V. NALLASENAPATHY
Member (Technical)

Sd/-

B.S.V. PRAKASH KUMAR
Member (Judicial)